

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days of adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-2885/2021	18.08.2021	02.05.2024	988	2	2
			Suit for Recovery	CS COMM-5195/2021	10.12.2021	02.05.2024	874	30	2
			Suit for Recovery	CS COMM-192/2023	30.01.2023	03.05.2024	459	23	1
			Suit for Recovery	OMP COMM-43/2020	18.03.2020	03.05.2024	1507	27	3
			Suit for Recovery	CS COMM-3981/2021	07.10.2021	04.05.2024	940	7	3
			Suit for Recovery	CS COMM-256/2022	21.01.2022	04.05.2024	834	15	2
			Petition U/s 34 of Arbitration Act	OMP COMM-129/2019	21.12.2019	06.05.2024	1598	52	3
			Suit for Recovery	CS COMM-308/2023	20.02.2023	08.05.2024	443	48	1
			Suit for Recovery	CS COMM-321/2023	21.02.2023	08.05.2024	442	32	2
			Suit for Recovery	EXECUTION COMM-282/2022	04.11.2022	10.05.2024	553	47	2
			Suit for Recovery	CS COMM-3998/2021	08.10.2021	10.05.2024	945	16	1
			Suit for Recovery	CS COMM-417/2023	06.03.2023	13.05.2024	434	27	1
			Suit for Recovery	CS COMM-2038/2019	08.02.2019	13.05.2024	1921	18	3
			Suit for Recovery	CS COMM-968/2022	29.03.2022	14.05.2024	777	33	1
			Suit for Recovery	CS COMM-1915/2020	23.12.2020	15.05.2024	1239	39	3
			Suit for Recovery	CS COMM-5350/2021	17.12.2021	15.05.2024	880	34	2
			Suit for Recovery	CS COMM-2949/2021	25.08.2021	16.05.2024	995	14	3
			Suit for Recovery	CS COMM-4119/2021	12.10.2021	17.05.2024	948	56	3
			Suit for Recovery	CS COMM-377/2019	28.03.2019	24.05.2024	1884	30	3

			Suit for Recovery	CS COMM-701/2023	27.04.2023	27.05.2024	396	23	1
			Suit for Recovery	EX-89/2021	05.02.2021	28.05.2024	1208	28	3
			Suit for Recovery	CS COMM-2563/2022	26.11.2022	29.05.2024	550	40	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)	1746/2020	25-11-2020	18-05-2024	1270	8	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	975/2022	30.03.2022	03.05.2024	765	1	2
			Suit for Recovery	1340/2022	27.05.2022	09.05.2024	717	1	1
			Suit for Recovery	1210/2023	01.09.2023	14.05.2024	256	1	0
			Suit for Recovery	150/2024	25.01.2024	30.05.2024	240	1	0
			Suit for Recovery	938/2023	08.06.2023	30.05.2024	360	1	0
			ABRITRATION	31/2023	28.02.2023	01.05.2024	428	1	1
			Suit for Recovery	2404/2022	29.10.2022	01.05.2024	552	1	1
			T.M	128/2018	06.06.2018	02.05.2024	2157	1	3
			MISC DJ	109/2023	17.02.2023	02.05.2024	440	1	1
			MISC DJ	108/2023	17.02.2023	02.05.2024	440	1	1
			ABRITRATION	785/2023	18.12.2023	03.05.2024	138	1	0
			Suit for Recovery	1906/2022	30.07.2022	03.05.2024	645	1	2
			Suit for Recovery	1037/2022	07.04.2022	02.05.2024	391	1	0
			ABRITRATION	87/2024	01.02.2024	03.05.2024	95	1	0
			ABRITRATION	363/2024	25.04.2024	04.05.2024	9	1	0
			ABRITRATION	262/2024	26.03.2024	04.05.2024	39	1	0
			Suit for Recovery	176/2023	28.01.2023	06.05.2024	464	1	1

Suit for Recovery	16.05.2022	01.07.2022	06.05.2024	678	1	2
MISC DJ	183/2024	12.03.2024	07.05.2024	56	1	0
ABRITRATION	450/2024	08.05.2024	08.05.2024	0	1	0
MISC DJ	671/2023	19.10.2023	08.05.2024	202	1	1
ABRITRATION	449/2024	08.05.2024	08.05.2024	0	1	0
EXECUTION	544/2023	01.11.2023	10.05.2024	191	1	1
ABRITRATION	305/20024	15.04.2024	13.05.2024	28	1	0
Suit for Recovery	2461/2022	07.11.2022	13.05.2024	543	1	2
Suit for Recovery	1914/2022	01.08.2022	15.05.2024	654	1	2
Suit for Recovery	2203/2022	19.09.2022	15.05.2024	607	1	2
Suit for Recovery	1702/2022	11.07.2022	16.05.2024	677	1	2
EXECUTION	405/2023	25.07.2023	20.05.2002	305	1	1
counter claim	14/2024	10.04.2024	20.05.2024	40	1	1
Suit for Recovery	1525/2023	25.11.2023	20.05.2024	179	1	0
Suit for Recovery	1202/2022	06.05.2022	21.05.2021	381	1	2
Suit for Recovery	1418/2022	02.06.2022	22.05.2024	692	1	3
Suit for Recovery	593/2023	06.04.2023	22.05.2024	412	1	1
EXECUTION	67/2023	25.01.2023	24.05.2024	485	1	2
Suit for Recovery	837/2023	22.05.2023	24.05.2024	368	1	1
EXECUTION	169/2024	26.04.2024	24.05.2024	28	1	0
ABRITRATION	413/2024	01.05.2024	27.05.2024	26	1	0

			ABRITRATION	411/2024	01.05.2024	27.05.2024	26	1	0
			ABRITRATION	412/2024	01.05.2024	27.05.2024	26	1	0
			M.EX	199/2024	09.12.2023	28.05.2024	171	1	0
			Suit for Recovery	2742/2022	23.12.2022	28.05.2024	522	1	2
			Suit for Recovery	2067/2022	29.08.2022	29.05.2024	639	1	3
			Suit for Recovery	154/2023	24.01.2023	31.05.2024	469	1	2
			EXECUTION	6/2020	07.01.2020	31.05.2024	1606	1	3
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	CS (COMM)/1022/2023	13-07-2023	07-05-2024	299 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/1222/2023	05-09-2023	08-05-2024	246 DAYS	2 DAYS	NIL
			RECOVERY	CS (COMM)/907/2023	05-06-2023	09-05-2024	339 DAYS	9 DAYS	NIL
			RECOVERY	CS (COMM)/983/2023	04-07-2023	17-05-2024	318 DAYS	ONE DAY	NIL
			RECOVERY	Counter Claim/58/2023	21-09-2023	17-05-2024	239 DAYS	ONE DAY	NIL
			RECOVERY	CS DJ/6602/2018	29-11-2018	24-05-2024	2003 DAYS	6 DAYS	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	ARB.COM	5/2019	02-11-2022	30.05.2024	1942 DAYS	13 DAYS	NIL
			ARB.COM	139/2022	13.09.2022	29.05.2024	624 DAYS	11 DAYS	NIL
			CS (COMM)	5249/2021	14.12.2021	31.05.2024	889 DAYS	9 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	189/2023	0.01.2024	04.05.2024	460	8	3
			CS (COMM)	376/2021	0.01.2024	22.05.2024	1207	15	2
			CS(COMM)	1246/2023	8.09.2024	24.05.2024	249	7	1

8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	RECOVERY	CS-1443/2020	25.03.2023	02.05.2024	1298	35	2
			RECOVERY	CS DJ-747/2022	28.07.2023	03.05.2024	647	25	1
			RECOVERY	CS-1935/22	29.08.2023	04.05.2024	640	30	2
			RECOVERY	CS-2843/19	15.05.2019	09.05.2024	1618	49	2
			RECOVERY	CS-312/23	24.02.2024	15.05.2024	449	13	1
			TRADE MARK ACT	CS-2121/19	07.06.2019	18.05.2024	1780	29	1
			RECOVERY	CS-602/23	13.02.2024	20.05.2024	406	12	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central		CS (COMM)	20-03-2022	22-05-2024	429		
				CS (COMM)	05-07-2020	03-05-2024	668		
				CS (COMM)	27-07-2022	21-05-2024	299		
				CS (COMM)	15-10-2022	24-05-2024	587		
				CS (COMM)	21-11-2022	10-05-2024	536		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						

18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Civ DJ/962/2022	962/2022	29-10-2022	02.05.2024	551		3
			CS (COMM)/841/2023	841/2023	04-11-2023	18.05.2024	196		3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	341/22	02-04-2022	07-05-2024	766	--	--
			CS (COMM)	982/22	30-09-2022	13-05-2024	591	--	--
			CS (COMM)	676/22	16-07-2022	17-05-2024	671	--	--
			CS (COMM)	135/22	10-02-2023	2-05-2023	467	--	--
29	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	Commerical	CS (COMM)/1050/2022	10/28/22	5/1/24	551	0	3
			CS (COMM)/507/2023	5/24/23	5/1/24	343	0	3	
			CS (COMM)/866/2023	9/26/23	5/1/24	218	0	4	
			CS (COMM)/280/2023	3/24/23	5/3/24	406	0	2	
			CS (COMM)/1175/2022	12/5/22	5/4/24	516	2	2	

				CS (COMM)/1 8/2024	1/9/24	5/6/24	118	1	2
				CS (COMM)/4 44/2023	5/6/23	5/8/24	368	0	2
				CS (COMM)/1 049/2023	11/6/23	5/8/24	184	0	3
				CS (COMM)/9 94/2022	10/1/22	5/13/24	590	0	2
				CS (COMM)/6 25/2021	12/17/21	5/14/24	879	0	3
				CS (COMM)/6 26/2021	12/17/21	5/14/24	879	0	3
				CS (COMM)/1 51/2023	2/13/23	5/15/24	457	0	5
				CS (COMM)/5 80/2021	12/19/21	5/15/24	878	0	2
				CS (COMM)/5 73/2021	12/6/21	5/16/24	892	0	2
				CS (COMM)/1 016/2023	10/27/23	5/17/24	203	0	3
				CS (COMM)/5 65/2021	12/1/21	5/21/24	902	32	3
				CS (COMM)/1 234/2022	12/23/22	5/21/24	515	12	3
				CS (COMM)/5 5/2023	1/12/23	5/21/24	495	12	3
				CS (COMM)/5 6/2023	1/12/23	5/21/24	495	12	3
				CS (COMM)/1 16/2023	2/2/23	5/24/24	477	4	4
				CS (COMM)/1 082/2023	12/1/23	5/27/24	178	0	3
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	COMMERCIAL SUIT	CS(COMM))/517/2019	12/12/19	5/28/24	1629	3	1
32	SH. BHUPESH KUMAR	South-East	NIL						

33	MS NIRJA BHATIA	South-East	NIL
34	SH. RAJESH KUMAR SINGH	South-East	NIL
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL
41	SH. SURENDER S. RATHI	Shahdara	NIL
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	NIL

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						
44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 536/2023	28.11.2023	08.05.2024	162	NIL	1
			COMMERCIAL SUIT	CS COMM. 330/2021	07.12.2021	06.05.2024	884	NIL	1
			APPEAL U/S 37 (b)	ARB. A. (COMM)	11.01.2024	29.05.2024	139	NIL	NIL
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/136/2021	30-03-2021	15-05-2024	1142	9	NIL
			Commercial Suit	CS (COMM)/569/2022	23-12-2022	14-05-2024	508	11	NIL
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	CS (Comm)/53/2020	28.01.2020	15-04-2024	200	6 DAYS	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	76/2023	21.02.2022	04.05.2024	438 Days	03 days	NIL
			CS(COMM)	235/2023	12.05.2023	16.05.2024	370 Days	7 days	NIL
			CS(COMM)	401/2022	22.08.2022	13.05.2024	630 Days	9 days	NIL